

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.431**

**IA/2471/ND/2023 IN IB/115/ND/2020**

**IN THE MATTER OF:**

Syrex Infoservices India Pvt Ltd	...	Applicant
Versus		
Kanak Resource Management Ltd	...	Respondent

**Under Section 10 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **25.04.2024**.

**Sd/-**  
**(Court Officer)**